

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2017  
&  
APPEAL NO. 20 OF 2017**

**Dated: 12<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**ANSAL API**

**...Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R.1

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **01.04.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*js/pk*